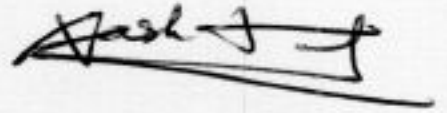
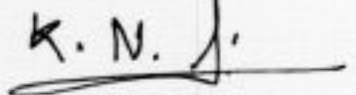


Allahabad Bench

CA No. 35/2020 in
CP No. (IB) 223/ALD/2018ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 12.02.2020NAME OF THE COMPANY: Santosh Kumar Shukla & Ors V/s Supriyo Kumar Chaudhary (RP of
JVL Agro Industries Ltd)

SECTION OF I & B CODE: 60(5) IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	YASH TANDON	Adv	For R.P	
<u>2.</u>	K. N. Rai	adv.	For Applicant.	

CA NO.35/2020 IN CP NO.(IB)223/ALD/2018

Sh. K.N. Rai, Advocate for the applicant and Sh. Yash Tandon, Advocate for the RP are present.

Ld. Counsel appearing for applicant/ workers states that he has filed an application on the ground that the workers, who were working earlier, are not being permitted to work.

Ld. Counsel for the RP prays ten days time to file reply. Time is granted.

As prayed for, put up on 4th March, 2020.

Dated: 12.02.2020

— Sd —

(JUSTICE RAJESH DAYAL KHARE)
MEMBER (J)

Typed by :
Kavya Prakash Srivastava
(Stenographer)